

8. NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 24.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 184/252/HDB/2017
NAME OF THE COMPANY	Next Gen sensors Private Limited
NAME OF THE PETITIONER(S)	Next Gen sensors Private Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
J. VIKRANTHINDRA	PCS	CS PHANINDRA @ GMAIL.COM	Phanindra
		9989446236	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard Mr.D.V.K.Phanindra learned counsel for the Petitioner. ROC report is pending. ROC to submit the revised report by the next date of hearing.

Post the matter on 02.03.2018.

Member (Tech)

Member (Judl)